

establishment of a National Bureau for the administration of Correctional Institutions as passed in a resolution at the meeting of the Inspectors-General of Prisons?

**The Deputy Minister of Home Affairs (Shri Datar):** The views of all the State Governments have not yet been received. The question will be further examined when all replies have been received.

**Shrimati Jayashri:** Which are the Governments that have sent favourable replies?

**Shri Datar:** I may give the names of those States which have not replied. Replies are still awaited from West Bengal, Bihar, U.P., Punjab, Saurashtra, Bhopal, Delhi, PEPSU, Madhya Pradesh, Hyderabad, Mysore and Madras.

**PATNA BENCH OF INCOME-TAX APPELLATE TRIBUNAL**

\*648. **Shri Anirudha Sinha:** (a) Will the Minister of Law be pleased to state whether it is a fact that there is a proposal for shifting to Calcutta or abolition of the Patna Bench of the Income-Tax Appellate Tribunal?

(b) If so, what is the reason for taking such steps?

**The Minister of Law and Minority Affairs (Shri Biswas):** (a) and (b). A proposal is under consideration for shifting the Patna Bench of Income-tax Appellate Tribunal to Calcutta in view of the diminishing number of cases before the Patna Bench. No orders have yet been passed.

**REPORT OF COMMITTEE ON VOCATIONAL AND TECHNICAL TRAINING OF DISPLACED PERSONS**

\*649. **Sardar A. S. Saigal:** (a) Will the Minister of Rehabilitation be pleased to state whether the Committee on the vocational and technical training of displaced persons from West Pakistan has submitted its report?

(b) Who were the members of the Committee and how many States and Centres has the Committee visited so far?

(c) How many such displaced persons have joined the training so far and out of them how many are ladies?

(d) When will the course be finished?

**The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle):** (a) Yes.

(b) The committee consisted of

(i) Shri Mehr Chand Khanna, Adviser, Ministry of Rehabilitation—Chairman.

(ii) Shri Chandulal P. Parikh, M. P.—Member.

(iii) Shri L. C. Jain, I.C.S., Director Genl. of Resettlement and Employment, Ministry of Labour.—Member.

(iv) Shri C. N. Sen, Dy. Secy., Ministry of Rehabilitation.—Member-Secy.

It visited 4 States, 53 Centres for technical and vocational training for men and women, 11 Homes for unattached women, and 2 Infirmaries.

(c) Upto the 1st August, 1952, about 79,600 displaced persons had joined out of whom about 34,000 were women.

(d) The period of training is different for each trade.

**Shri S. N. Das:** What is the important feature of the recommendation made by this Committee, has it recommended the abolition of the scheme or its continuance?

**Shri J. K. Bhonsle:** The report is under consideration in the Ministry.

गंगानगर में विस्थापित व्यक्तियों को दी गई ज़मीनों की बांट का रद्द किया जाना

\*६५०. श्री पी० एल० बास्पाल : क्या पुनर्वास मंत्री यह बतलाने की कृपा करेंगे कि :

(क) ज़िला गंगानगर में कितने विस्थापित व्यक्तियों की ज़मीनों की बांट की रद्द कर दिया गया है ;

(ख) इस निर्णय के विरुद्ध कितनी अपीलें अभी चल रही हैं ;

(ग) क्या पंजाबी विस्थापित व्यक्तियों को ज़मीनों को दिए जाने के बारे में कोई विशेष आदेश जारी किया गया था ; तथा

(घ) यदि हाँ, तो इस के कारण ?

**The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle):** (a) and (b). The information is being collected and will be laid on the Table of the House in due course.

(c) Yes, an order was issued that those Punjabis who had been allotted lands outside Punjab and Pepsu should be given the option to retain their

existing allotments and forego their allotments in Punjab and Pepsu.

(d) It was desirable that displaced persons of Punjabi origin who had already settled outside Punjab and Pepsu should not be disturbed.

**श्री पी० एल० बारूपाल :** कृपा कर के हिन्दी में समझाइये, आप ने जो अंग्रेजी में कहा वह मैं नहीं समझा।

**पुनर्वास मंत्री (श्री ए० पी० जैन) :**  
(ए) और (बी), जो इत्तिला मांगी गयी है उस को इकट्ठा किया जा रहा है और उस को हाउन की टेबुल के ऊपर रख दिया जायेगा।

(सी) जी हां, एक हुकम जारी हुआ था कि जिस से वे पंजाबी जिन को पंजाब और पंप्सू के बाहर जमीन दी गयी थी उन को इस बात का हक दिया जाय कि वे पंजाब और पंप्सू के बाहर वाली अपनी जमीन का अलटमैट क्रायम रखें, और पंजाब और पंप्सू के अन्दर जो उन को अलटमैट हुआ है उस को खारिज करा लें।

(डी) यह मुनासिब समझा गया कि वे पुरुषार्थी जो कि पंजाबी हैं और जिन को पंजाब और पंप्सू से बाहर जगह दी गयी है उन को वहाँ से हटाया न जाय।

**श्री पी० एल० बारूपाल :** अगर पंजाबी पहले से ही वहाँ बेंटे हैं तो बाहर से क्यों भेजे गये ? पहले जो पंजाबी बेंटे हैं, उन को जमीन क्यों नहीं अलट की ?

**श्री ए० पी० जैन :** ऐसा नहीं हुआ है।

**श्री पी० एल० बारूपाल :** इन कैसिल हुई जमीनों में से कितने आदमियों ने क़ब्ज़ा नहीं दिया ?

**श्री ए० पी० जैन० :** इसके बारे में तो कोई इत्तला नहीं है। लेकिन जहाँ पर अलटमैट हुआ है वहाँ क़ब्ज़ा दिया गया है।

**श्री पी० एल० बारूपाल :** क्या इस विषय में कई झगड़े हुए हैं और कई क़त्ल भी हुए ?

**श्री ए० पी० जैन :** न कोई क़त्ल हुआ और न कोई झगड़ा हुआ है।

#### TRAINER AIRCRAFT

\*652. **Shri Vittal Rao:** Will the Minister of Defence be pleased to state:

(a) whether the six Trainer Aircrafts, which took part in the fly-past on the Republic Day Parade 1953, were manufactured in India or merely assembled here;

(b) which parts of these planes were manufactured in India and which imported and from which country;

(c) the total cost of parts manufactured in India and parts imported from abroad for each plane; and

(d) how long it will take India to start manufacturing all the parts in India and what steps are being taken in this connection?

**The Deputy Minister of Defence (Shri Satish Chandra):** (a) These aircraft were manufactured in India.

(b) All the parts except the engines and instruments were manufactured in India. The engines and instruments were imported from U.K.

(c) It is not considered advisable to publish the actual cost of the aircraft. The parts which had to be imported amount only to about 10 per cent. in value.

(d) It is difficult to say how long it will take to start manufacturing all the parts in India. Although the percentage involved is small, their manufacture in this country would require the development of a good number of subsidiary industries.

**Shri Vittal Rao:** May I know if it is a fact that certain technical officials of the factory have indicated to Government that all the parts could be manufactured in India?

**Shri Satish Chandra:** Yes, Sir, everything can be manufactured in India provided we have resources for it.

**श्री रघुनाथ सिंह :** कितने दिन में यह रिमोसेज हमारे पास आ जायेंगे ?